

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA No. 133/C-II/2015  
RT CA No. 04/Chd/Pb/2017  
IN  
CP NO. 89/(ND)/2009  
(Decided matter)**

Ravinder Kumar Magoo. ....Petitioner

Versus.

M/s AMA Enterprises Pvt. Ltd. & Ors. ....Respondents

Present: Mr. Rakesh Kumar & Vaibhav Sahni, Advocates for petitioner.  
Mr. N.P.S. Chawla, Advocate for respondents.

The matter is adjourned to 17.01.2018 for arguments.

Sd/-  
(Justice R.P. Nagrath)  
Member (Judicial)

December 08, 2017  
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